

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1086 of 2019

IN THE MATTER OF:

A Devasundaram

...Appellant

Versus

Kanaka Durgaa Crane & Anr.

...Respondents

For Appellant: Shri G. George Raja Selva, Advocate

**For Respondents: Shri Arjun Mahajan and Shri Davesh Bhatia,
Advocates (R-1)
Shri Muthuiah Thevar Rajapandian, IRP (R-2)**

O R D E R

22.01.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'for admission (after Notice)' on 14th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md